

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 1848/2019

STATE OF U.P.

Appellant(s)

VERSUS

VINOD SONKAR & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.179848/2019-CONDONATION OF DELAY
IN FILING and IA No.179850/2019-EXEMPTION FROM FILING O.T.)

Date : 04-04-2022 This appeal was called on for hearing today.

For Appellant(s) Mr. Pranjal Sharma, Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s) Ms. Manju Jetley, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete.

High Court and Trial Court records have not been received.
Issue D.O letter for remittance of record.

List again on 18.5.2022.

SAURABH PARTAP SINGH LALER
Registrar